

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Special Bench)**

**Item No.-504**  
IB-206/PB/2022  
IA/2984/2022

**IN THE MATTER OF:**

M/s. Rashmi Saxena on Behalf of M/s.Unify Clothing Pvt Ltd. ....**Applicant**

**SECTION**

U/s 10 IBC

**Order delivered on 10.03.2023**

**CORAM:**

**SHRI ASHOK KUMAR BHARDWAJ,**  
**HON'BLE MEMBER (JUDICIAL)**

**DR. BINOD KUMAR SINHA,**  
**HON'BLE MEMBER (TECHNICAL)**

**PRESENT:**

For the Applicant : Adv M Kr. Singh (Proxy)  
For the Respondent :

**ORDER**

Ld. Proxy Counsel for the Applicant has submitted that the main Counsel is indisposed and prayed for short adjournment. List the matter on **28.03.2023.**

**Sd/-**  
**(DR. BINOD KUMAR SINHA)**  
**MEMBER (T)**

**Sd/-**  
**(SHRI ASHOK KUMAR BHARDWAJ)**  
**MEMBER (J)**